

on Earthquake Preparedness in Delhi were conducted by Delhi Disaster Management Authority (DDMA) in close collaboration and guidance of national Disaster Management Authority (NDMA) from October, 2011 to 15th February, 2012. The mega mock drill was conducted on 15.2.2012 in all the 9 districts of Delhi under the supervision of respective Deputy Collectors, in the important Government Sector, Private Sector, RWAs Schools, Colleges, Universities, market associations, Courts and Judiciary and Public representatives.

(c) and (d) These drills were culmination of long planning which started in October, 2011 and therefore, there was timely response from various agencies.

Status of enquiry into Israeli Embassy car attack

244. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Israeli Embassy car exploded just 500 metres from Prime Minister's residence;

(b) if so, the details thereof;

(c) what is the present status of the enquiry in this case and which terrorist organisation is responsible for this attack; and

(d) what are the steps Government is taking so that in future such incidence do not occur?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) A magnetic bomb attack took place on an Israeli Embassy car on 13.02.2012 near the crossing of Aurangzeb Road and Race Course Road in New Delhi. Four persons were injured in attack. Delhi Police is investigating the matter. So far one person has been arrested in this connection.

Security arrangements for diplomatic missions and diplomats of foreign countries, are reviewed periodically on the basis of inputs given by the central security agencies and appropriate advisories issued. The actual arrangements, based on these inputs and advisories, as well as local threat assessments, are made by the local/State police concerned.

Damage by cyclone Thane

245. N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the casualties caused by the Cyclone Thane in India;

(b) whether Government has done any assessment of the total damages to property and livelihoods caused by the cyclone;

(c) if so, the details thereof;

(d) whether compensation to those affected by the cyclone has been announced;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The Inter-Ministerial Central Team, visited the Cyclonic affected areas has assessed the loss of lives, livestock and damage to crop as well as houses due to Cyclonic storms 'Thane' of 30-31 December 2011 is given as under:-

Sl.No.	Damages	Tamil Nadu	Puducherry
1.	No. of human lives lost	57	12
2.	No. of cattle heads lost	669	1256
3.	NoI. of houses damaged	99,904	86,439
4.	Cropped area affected (lakh hectares)	2.12	0.17

(d) to (f) With regard to announcement of compensation, it is mentioned that the financial assistance is towards relief and not for compensation of loss. The main objective of the relief fund is to assist the affected persons to start their economic activities again and the relief is by way of gratuitous assistance as an immediate help to overcome the stress.

However, in the aftermath of cyclone 'Thane' the Government of India immediatly released an amount of Rs. 500 crore, on an "on account" basis, from National Disaster Response Fund to the State Government of Tamil Nadu on 11th January 2012 for undertaking relief measures in the affected areas of the State. Further, the State of Tamil Nadu has been allocated an amount of Rs. 308.20 crore (Rs. 231.15 crore as Central contribution and Rs. 77.05 crore as State contribution) in State Disaster Response Fund for the year 2011-12 The Central share of Rs. 231.15 crore has also been released to the State Government in two instalments.

Similarly, financial assistance has also been extended to the UT of Puducherry, by releasing an amount of Rs. 125/- crore to Puducherry from UT budget (Rs. 50.00 crore on 13th January 2012 and Rs. 75.00 crore on 8th February 2012) for undertaking relief measures in the cyclonic storm 'Thane' affected areas in the UT.

CRPF personnel killed in anti-naxal operations

246. DR. GYAN PRAKASH PILANIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the year-wise number of CRPF personnel got killed or injured in anti-naxal operations during last three years, till date;